NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/635/(IB)/2017

NAME OF THE PETITIONER(S) : CHAVA BHARAT KUMAR & 20RS

NAME OF THE RESPONDENT(S)

: LEATHER EXPORT HOUSE INDIA PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. Thayaparan,

ORDER

Counsel for the Applicant present. No representation on behalf of the Corporate Debtor. As seen from the Order dated 04.01.2018, the Corporate Debtor has been set exparte. The matter posted for final arguments. Put up on 17.01.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)